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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.55/BB/17	-	Admission	230/232	MEMG Holdings Pvt. Ltd. & 2 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

~~Counsel for petitioner is present. He has filed synopsis.~~

1. SATYAJIT K. JHA
List it for consideration on 23.08.2017.

SPT Legal

Admission for Admission 2

MEMBER (J)

MEMBER (T)